



**भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA**

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**RBI cancels Certificate of Registration of 3 NBFCs
(including 2 Housing Finance Companies)**

The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has cancelled the Certificate of Registration (CoR) of the following company.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued On	Cancellation Order Date
1	Malik Motor Finance Limited	H-213, Sector 63, Gautam Buddha Nagar, Noida, Uttar Pradesh – 201301.	B.12.00.434	May 08, 2006	May 26, 2022

As such, the above company shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

Further, the RBI, in exercise of powers conferred on it under Section 29A (6) of the National Housing Bank Act, 1987, has cancelled the CoR of following companies.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued on	Cancellation Order Date
1	North East Region Housing Finance Company Limited	House No. D 64(E), 2nd Back Side Building, Republic Road, Sikulpuikawn, Mission Veng, Aizawl, Mizoram-796005.	10.0078.09 (issued by NHB)	October 13, 2009	May 27, 2022
2	Aryarth Housing Finance Limited	Shop No.-GF, 116-G, Sushant Shopping Arcade Building, Sushant Lok, Phase I, Gurgaon, Haryana - 122002.	07.0156.17 (issued by NHB)	July 31, 2017	May 30, 2022

As such, the above companies shall neither transact the business of a Housing Finance Institution nor of a Non-Banking Financial Institution as defined in National Housing Bank Act, 1987 and Reserve Bank of India Act, 1934, respectively.